

C.A.No. 357-358 OF 1999

ITEM No.104

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 357-358 of 1999

U.P. State Sugar Corpn. & Anr.

...Appellant(s)

vs.

M/s. Mahalchand M. Kothari & Ors.

...Respondent(s)

(with office report)

Date: 26/02/2004 This/These matter(s) was/were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Pradeep Misra, Adv.

For Respondent (s)Mr. Arvind Minocha, Adv.
No. 1Mr. R K Aggarwal, Adv.

UPON hearing counsel the Court made the following
O R D E R

A list of documents has been filed today in Court by the learned counsel for the respondent. Learned counsel appearing for the appellants prays for and is allowed four weeks' time to file a response thereto. List thereafter.

(D.P. WALIA)
COURT MASTER

(JANKI BHATIA)
COURT MASTER

